

# ACT No. X OF 1934.

[PASSED BY THE INDIAN LEGISLATURE.]

(Received the assent of the Governor General on the 29th March, 1934.)

## An Act further to extend the operation of the Salt (Additional Import Duty) Act, 1931.

XIV of 1931.

WHEREAS it is expedient further to extend the operation of the Salt (Additional Import Duty) Act, 1931; It is hereby enacted as follows:—

1. This Act may be called the Salt Additional Import Duty (Extending) Act, 1934. Short title.

XIV of 1931.

2. In sub-section (3) of section 1 of the Salt (Additional Import Duty) Act, 1931 (hereinafter referred to as the said Act), for the words and figures "the 31st day of March, 1934" the words and figures "the 30th day of April, 1935" shall be substituted. Amendment of section 1, Act XIV of 1931.

3. In sub section (4) of section 5 of the said Act, for the words "fifty-four rupees twelve annas", in both places where the words occur, the words "fifty rupees" shall be substituted. Amendment of section 5, Act XIV of 1931.

*Price anna 1 or ½d.*